

Shri T. T. Krishnamachari: The information that I have in my possession is that the production in Jaffna is rather good.

REPATRIATION OF I. N. A. PERSONNEL

*1245. **Shri Nageshwar Prasad Sinha:**

(a) Will the Prime Minister be pleased to state the number of I.N.A. personnel repatriated after the war from Germany to India?

(b) Were those people repatriated at Government cost?

(c) If so, is it a fact that Government have been making recoveries of the amount spent over them?

The Prime Minister (Shri Jawaharlal Nehru): (a) Twenty-two.

(b) Yes.

(c) As they were repatriated against written undertakings to repay the cost of repatriation, attempt was made to recover the amounts. Such recovery was made in a few cases. It was decided not to do so from persons who were not in a position to pay. It has now been decided to write off all remaining dues from I.N.A. personnel on account of repatriation charges.

Shri Nageshwar Prasad Sinha: May I know what amount was actually incurred and what has been realised up till now?

Shri Jawaharlal Nehru: I fear I have not got the figures, Sir.

Shri T. K. Chaudhuri: May I know whether the pay and other monetary emoluments due to the regular service personnel who had joined the I.N.A. in Germany which were stopped by the British Government have been paid to them?

Shri Jawaharlal Nehru: I think, Sir, there is some confusion about what might be called the I.N.A., and the other people who joined who were not in the Army. I do not know. I.N.A. was mostly in South-East Asia. In Germany, most of the people repatriated were civilians. There were no

army people and no question of pay etc. arises so far as I know. I am not absolutely certain. There was not a single army man, but there might have been a few prisoners taken over by the Germans who joined the I.N.A. It is possible.

Shri T. K. Chaudhuri: I am asking about them.

Shri Jawaharlal Nehru: Their case is completely different from the regular I.N.A. people, which came before the House. They were odd people in Germany who were repatriated and who had great difficulties and who were sometimes in prison camps later after the armistice.

Shri T. K. Chaudhuri: What has been the arrangement in regard to the regular service personnel generally who had joined the I.N.A.?

Shri Jawaharlal Nehru: May I know whether the hon. Member is referring to I.N.A. in South-East Asia or in Germany?

Shri T. K. Chaudhuri: In Germany or South-East Asia.

Mr. Deputy-Speaker: I do not think it arises out of this.

Shri N. M. Lingam: May I know if there are any more personnel to be repatriated and, if so, how many and from what countries?

Shri Jawaharlal Nehru: So far as I know, there is none; probably, at the most there may be one or two who refuse to come. There were such cases of persons who refused to come.

CLOTH CONTROL ORDER

*1246. **Shri S. G. Parikh:** (a) Will the Minister of Commerce and Industry be pleased to state how many mills have been detected in the act of contravening Cloth Control Order regarding production of dhoties?

(b) Against how many mills prosecutions have been lodged or are expected to be lodged in each State?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The period, February—May 1953—149.

(b) Instructions have been sent to State Governments in regard to 45 mills against whom prosecutions might be launched. In the case of other mills, the excess production was comparatively small and they have been directed to reduce their production in succeeding months, so that it is readjusted within the quota.

Shri S. G. Parikh: May I know whether the Government of Bengal refused to launch prosecutions against the offending mills for contravening the Cloth Control Order regarding production of *dhoties* in spite of the repeated directions of the Government of India to proceed with prosecutions?

Shri T. T. Krishnamachari: No, Sir. There is no question of any Government refusing to launch prosecutions.

Shri Kelappan: May I know what was the excess production in the case of these 45 mills against whom prosecutions had been ordered to be launched?

Shri T. T. Krishnamachari: Will the hon. Member repeat his question?

Mr. Deputy-Speaker: He wants to know the quantity of excess cloth for which these 45 mills have been directed to be prosecuted.

Shri T. T. Krishnamachari: To give the excess quantity for a period of 9 months in regard to 45 mills is rather difficult. Excess production varies from mill to mill.

Shri G. P. Sinha: May I know how many mills have been prosecuted in Bengal for contravening this Order?

Shri T. T. Krishnamachari: To the best of my knowledge no prosecution has yet been launched.

Dr. M. M. Das: May I know whether it is a fact that the imposition of this restriction upon the mills has not helped in any way the handloom weavers of Madras; on the contrary, it has

raised the price of *dhoties* in places like West Bengal, Bihar and U.P.?

Shri T. T. Krishnamachari: Sir, in regard to the latter part of the question it is correct. With regard to the former, I am asked to express an opinion which I would not express.

Shri P. C. Bose: May I know, Sir, if the number of labour employed has been in any way affected on account of this restriction?

Shri T. T. Krishnamachari: I have not applied my mind to that aspect of the problem.

Shri S. G. Parikh: Is it a fact, Sir, that in spite of the directions, the mills in Bengal are producing more *dhoties*?

Mr. Deputy-Speaker: That is why prosecutions have been directed to be launched.

Shri S. G. Parikh: In spite of the directions they are producing more *dhoties*.

Mr. Deputy-Speaker: Then they will be prosecuted.

Shri Bansal: May I know if Government are thinking of assessing the value of this experiment in a manner so as to continue or discontinue this policy?

Shri T. T. Krishnamachari: So far as Government is concerned, this is a continuous process.

महात्मा गांधी की समाधि

*१२४७. श्री रघुनाथ सिंह : (क) क्या निर्माण, गृह-व्यवस्था तथा रसद मंत्री यह बतलाने की कृपा करेंगे कि क्या महात्मा गांधी की समाधि का प्रस्तावित नमून, जो कि लोक निर्माण विभाग के फीरोजशाह रोड, नई दिल्ली स्थित कार्यालय में प्रदर्शित किया गया था स्वीकार कर लिया गया है ?

(ख) क्या सरकार ने कलाकारों को नमूने प्रस्तुत करने के लिये आमंत्रित किया था या विज्ञापन निकाले थे ?